

- One inch margins should be maintained on all four sides.
- Citation style: bluebook, 20th Edition.
- The maximum length of the paper shall not exceed 3500 words, (excluding the footnotes/end notes/annexure/reports etc).
- All the abstract submission are to be made in Microsoft Word (.doc) 2007/2010. Full paper has to be submitted in pdf.

#### Registration fees :-

The registration fee including registration kit, lunch, tea break, etc., excluding the accommodation, is as follows:

#### Students

- |     |                      |            |
|-----|----------------------|------------|
| i)  | For Paper Presenters | Rs 1,000/- |
| ii) | For Participant      | Rs 750/-   |

#### Professionals

- |     |                      |            |
|-----|----------------------|------------|
| i)  | For Paper Presenters | Rs 1,500/- |
| ii) | For Participant      | Rs 1,250/- |

#### Absentia Presentations

- |     |  |         |
|-----|--|---------|
| i)  | For Paper presentation (student)       | 1,500/- |
| ii) | For Paper Presentation (professionals) | 2,000/- |

Once the payment has been made, please take a screenshot of the transaction and mail it along with the scanned copy of the registration form to [internationalseminar.bbd@gmail.com](mailto:internationalseminar.bbd@gmail.com) separate registration needs to be done for co-authors.

#### Payment Details :

- Payment through online transfer
- Name: **Arjun Das Gulati Memorial Society**
- Name of the Bank: **Corporation Bank**
- Branch: **George Town, Allahabad (Prayagraj).**
- Account No.: **520101221978271**
- IFSC code: **CORP0000533**
- Payment through Demand Draft
- In favor of **M/s.A.D.S.Associates payable at Allahabad (Prayagraj).**
- Payment through Paytm: **8299620223**

**Venue**  
**Dr. Akhilesh Das Gupta Auditorium,**  
Babu Banarsi Das University, Lucknow.

#### PATRON

**Mrs. Alka Das**  
Chairperson,  
Babu Banarsi Das Group, Lucknow

#### HEAD & DEAN

**Dr. (Prof.) T.N. Prasad**  
School of Legal Studies  
Babu Banarsi Das University, Lucknow.

#### SEMINAR COORDINATOR

**Dr. Manu Singh**  
Assistant Professor  
**Dr. Deevanshu Shrivastava**  
Assistant Professor,  
School of Law, Jagran Lakecity University, Bhopal  
**Ms. Eshita Pandey**  
**Ms. Vardha Kharbanda**  
**Mr. Achyut Vitthal Agarwal**  
Advocate, High Court of Judicature at Allahabad, Lucknow.

#### SEMINAR CO-COORDINATOR

**Dr. Deepti Singh**  
Associate Professor (Department In charge)  
Babu Banarsi Das University, Lucknow

#### ASSISTANT PROFESSORS

**Ms. Sonali Yadav**      **Ms. Trishla Singh**      **Ms. Neha Malhotra**  
**Ms. Sarita Singh**      **Ms. Pooja Shukla**

#### SEMINAR MANAGERS

**Mohd Imran**  
Advocate, High Court of Judicature at Allahabad, Allahabad.  
Contact Details: (+91)-9129495447; 7295903697

\*\*\*\*\*

# INTERNATIONAL SEMINAR

**on Criminal Law & Administration of Criminal Justice System; National & International Commitments**

**(9th & 10th March 2019)**

#### ORGANIZED BY:



**BABU BANARSI DAS UNIVERSITY, LUCKNOW & DROIT PENALE: INDIAN LAW JOURNAL ON CRIME & CRIMINOLOGY**

#### KNOWLEDGE PARTNER:



#### PUBLICATION PARTNER:



#### AWARDS

There shall be the awards for the Best Presentations. The winners will be awarded with Trophies, Certificates and the cash prize.

#### Publication Policy

All the submission sent must be original and should not have been published or under consideration for publication in any other journal. Plagiarized entries are liable to be rejected.

There must not be any copyright issues with the paper sent for the publication purposes, and if any such issues are later discovered, the CyberLekh Publication is not responsible in any regard. The editors reserve the right to delete or edit any article or part thereof whose content is found to be offensive, defamatory, out rightly unethical, or if it is suggestive of racism, sexual or religious discrimination, illegal or terror activities etc. The article is subject to be rejection if its content is likely to offend the religious or political sentiments of the readers. The CyberLekh Publication reserves the right to publish the shortlisted papers. The shortlisted authors have to sign the copyright agreement with the publisher. Selected paper will be published with the ISBN (International Standard Book Number) and ISSN (International Standard Serial Number).

#### TIMELINE FOR PAPER SUBMISSION

- Submission of Abstracts by: 31st January, 2019
- Notification of selected Abstracts: 2nd February, 2019
- Submission of full papers by: 28th February, 2019
- Notification of selected papers: 03rd March, 2019
- Last date for Registration via E-Mail: 04th March 2019
- International Seminar Date: 09th-10th March 2019

#### ABOUT THE UNIVERSITY

Babu Banarsi Das University was started under the flagship of Late. Babu Banarsi Das, He was the former Chief Minister of Uttar Pradesh. The University aims to transform the way people think by teaching them problem solving, leadership and teamwork skills, and the value of commitment to quality, ethical behavior, and respect for others. We want every member of our university to enjoy diverse opportunities for intellectual, personal and professional growth. Learning and working at BBD University will foster quick, well-rounded minds, well-equipped to succeed in our fast-changing world. We at BBD University strive to educate students in a way that transforms them into leaders who can make a difference in the world. We aim to impart futuristic and high quality legal, technical, management and medical education to the young and talented Indian and international students. We strive to become the front runner in the field of education in India by attracting and nurturing the best talent and providing them a platform where they can strengthen and grow their core competencies and build their career as world class professionals. We will provide a lifetime outside the classroom experience by setting up world class infrastructure and facilities for sports, recreation, cultural and personality development.

The School of Legal Studies of BBDU which has the reputation of being the top Law college in Lucknow envisages advancement of institutional expertise in the area of legal research and education by augmenting academic and professional excellence, developing critical and relentless engagement with legal theory and practice, synergizing law, legal research, law education and action to further the quest for justice. School of Law Studies aspires to open new vistas in the arena of law, legal studies, theoretical and clinical legal education through an incessant Endeavour towards developing academic potential, critical analytical ability, advocacy, counseling and mediation skills so as to fully equip the students with learning which is intellectually stimulating, socially vital and professionally enriching.

#### CONCEPT NOTE

School of Legal Studies, Babu Banarsi Das University is organizing two days International Seminar On Criminal Law & Administration of Criminal Justice System: National & International Commitments on 9th and 10th of March 2019.

Eminent personalities from various spheres of legal profession will be attending the seminar to share their perspective and expertise on the issue to be discussed. Through this seminar, we aspire to generate interest, enhance and leverage the understanding of the students in the ongoing dialogue of criminal law and administration of criminal justice system and its intricate dynamics. The objectives of the seminar are to provide a platform to students of various law schools and members of the allied disciplines to have qualified discussions on various themes revolving around the topic.

This seminar will provide an opportunity to bring together the curious and inquisitive students to the legal luminaries and professionals who are involved in the area of criminal law. The seminar will be an educative event consisting of invited talks and panel discussions to galvanize the targeted aware citizens for the benefit of the criminal justice system prevailing in the country.

#### CALL FOR SUBMISSION

We are looking forward for proposals in the form of abstracts from Indian as well as foreigner Academician, Corporate, Bureaucrat, policymakers, journalist, representatives of Government Organizations, civil society/NGOs, Lawyers, Research Scholars and Students. The Abstract should not only address the Key issues but also highlight different views and arguments in current scenario. The abstract should expressly include the novelty of the idea that the writer wishes to put forth. This should furthermore categorically mention the specific outcome of the research paper; however it should provide the existing literature with the practical utility of author's recommendations.

#### THEMES & SUB-THEMES

##### I. CRIME AGAINST WOMEN

1. Causes of Crime Against Women.
2. Feminism, its kinds and Feminist Awakening.
3. Harassment at workplace.
4. Domestic Violence.
5. Rape and Assault (Rape Amendment Law)
  - i) Custodial Rape
  - ii) Marital Rape
  - iii) Rape Amendment laws OR RAPE LAWS IN INDIA
6. Dowry Death.
7. Female Foeticide and Infanticide.
8. Female Genital Mutilation and the laws.
9. Human Trafficking & Prostitution.
10. Devdasi System in India- Historical Background and Supreme Court's stance on it.
11. Cyber Crimes against women and prevention.
12. Insult to Modesty.
13. Prevention of crimes against women in India and its challenges.
14. Termination of pregnancy- Forced Abortion.
15. Laws relating to Obscenity and indecent Representation of Women.
16. Prevention of crimes against women- International Commitments.
17. Lacunas in investigation and trail procedure of rape survivor and victims of other forms of abuse.
18. Reflection of Judicial Sensitivity- Role of Judiciary in prevention of crimes against women.
19. Recommendation on Women's Access to Justice.

##### II. CRIMINAL JUSTICE SYSTEM

1. Justice To Victims & Fair Trial
2. Rights Of Accused
3. Reformation Of Criminal Justice System
4. Moral Policing In India
5. Dilemmas in criminology and criminal justice.
6. Criminal Justice technology in 21st century- crime prevention and policing.
7. Trends and issues in crime and criminal justice
8. Contemporary crime discourse and depiction.
9. Criminal jurisprudence in India in wake of Supreme Court judgements and technological advancements.
10. Jurisprudential aspect of theories of punishment in modern days
11. Hostile Witness

##### III. TRADITIONAL AND NEW CRIME

1. White Collar Crimes
2. Police Atrocities
3. Honour Killing
4. Race, Ethnicity, social structure and crime.
5. Organised Crimes
6. Economic Crimes
7. Technology, crime and its changing patterns.
8. Cross border and Transnational Crimes: Complexities

##### IV. CRIME RELATING TO INFORMATION TECHNOLOGY

1. Cyber Crimes In India In Consonance With Laws Of Developed Countries
2. Cyberterrorism/ Hate Speech On Social Media & Its Conviction As Per Indian Criminal Law
3. Technology crime related to online games

##### V. CONSTITUTIONAL CHALLENGES

1. Euthanasia
2. Section 377 I.P.C, Section 497 and LGBT Rights
3. Transgender Bill, 2018
4. Sedition

##### VI. CRIME AND PUNISHMENT REVISION

1. Juvenile Delinquency
2. Capital Punishment- Abolishment Of Death Penalty
3. Criminalization Or Decriminalization Of Attempt To Suicide In India (Section 309 I.P.C)
4. Custodial Torture

##### VII. LAW AND PSYCHOLOGY

1. Psychology and Crime
2. Psychology and Criminals

#### WHO CAN PARTICIPATE

Indian as well as foreigner Academician, Corporate, Bureaucrat, policymakers, journalist, representatives of Government Organizations, civil society/NGOs, Lawyers; Research Scholars and Students from various fields, allied subjects and multi-disciplinary fields are invited to contribute to the seminar.

#### Co-Authorship

Co-Authorship up to a maximum of 4 (four) authors is allowed.

#### How to Participate?

Authors may send their abstract at [internationalseminar.bbd@gmail.com](mailto:internationalseminar.bbd@gmail.com)

#### Abstract:-

The abstract should not exceed 350 words, and must be accompanied by a cover page, stating the following:

- Sub-Theme
- Name of the Author(s)
- E-mail Address
- Contact number
- Title of the Paper
- Name of the Institute
- Postal Address

#### Paper:-

- The soft copy of the final research paper must be submitted in .doc/.docx format to [internationalseminar.bbd@gmail.com](mailto:internationalseminar.bbd@gmail.com) with the subject "Research Paper Submission".
- A cover letter mentioning the Title of the paper and relevant sub-theme, Name of the Author(s), Course, Year Of Study (if applicable), Name of the college/University (if applicable), Professional Position (if applicable), with Postal Address, Email address and Contact Number. Apart from the cover letter, there should not be any mention of any of the details of the author/s. The file name must contain the name of the author(s) along with the name of the paper, ("Name of the author", "Name of the research paper).
- Registration Form- All the participants are required to send the scanned copy of the registration form.
- Scanned copy of the payment receipt/Draft.
- The soft copies have to be sent at [internationalseminar.bbd@gmail.com](mailto:internationalseminar.bbd@gmail.com)
- The hard copies of the cover letter, registration form and the payment receipt to be submitted at the time of on the spot registration 09/03/2019
- School of Legal Studies, Babu Banarsi Das University and CyberLekh Publication in keeping with the mandate of publishing original material, adopts a stringent anti-plagiarism policy. Any paper containing any unattributed work is liable to be rejected.
- The selected author must carry 4 hard copies of their papers, for submission to the panel member, along with I-Card of the concerned university/ college.

#### Formatting Requirements:-

- The main text should be in Times New Roman with font size 12 and line spacing of 1.5.
- The footnotes should be in Times New Roman, font size 10 with spacing 1.0